

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00195/2021**

**DATED THIS THE 16<sup>TH</sup> DAY OF APRIL, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**  
(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh.)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**  
On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore.)

Gurunath C. Betageri,  
S/o C. Betageri,  
Aged about 58 years  
Working as Dy. CSO/Mech/HQ,  
South Western Railway,  
Gadag Road,  
Hubli-580 020. ....Applicant

( By Shri B.S. Venkatesh Kumar, counsel for the applicant)

Vs.

1.Union of India represented by  
Secretary to Government,  
Ministry of Railways,  
Raisina Road,  
New Delhi-110 001.

2.The Member,  
Traction & Rolling Stock,  
Railway Board,  
New Delhi-110 001.

3.The General Manager  
South Western Railway  
Headquarters Office,  
Gadag Road,  
Hubli-580 020. ....Respondents

( By Shri N. Amaresh, counsel for Respondents)

**O R D E R (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

Shri B.S. Venkatesh Kumar, learned counsel for the applicant stated that the applicant does not wish to pursue the present Original Application and therefore, he may be permitted to withdraw the same.

2. Accordingly, the Original Application is dismissed as withdrawn.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

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